

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2019**

**Dated: 24<sup>th</sup> September, 2019**

**In the matter of:**

**Pudumjee Paper Products Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Co. Ltd. &Anr.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.11.2019.**

**Court Master/PS**

*js*